

17.56 hrs.

DEMANDS FOR GRANTS (GENERAL)

1992-93—*Cont.*

Ministry of Labor—*contd.*

[*English*]

MR. DEPUTY SPEAKER: The House will now resume the discussion on the Demands for Grants of the Ministry of Labour. Shir Nitish Kumar.

[*Translation*]

SHRI NITISH KUMAR (Borh): Mr. Deputy Speaker Sir, I rise to oppose the Demands for Grants of the Ministry of labour. This Government has proved through its policies and activities as it is anti-labour. Whatever its economic policies or industrial policies may be, the very purpose is to retrench people in maximum number. There are many examples. The Government is allowing multi-national companies in India to operate. There would be an exit policy. They have given it a name...Golden Shakehand policy. A beautiful name indeed;

I had got an opportunity recently to visit H.E.C. in Ranchi. Many workers were influenced by their propaganda. They observed that there is no output in H.E.C. because they don't get any order. It continues to import capital goods. H.E.C. was meant for the purpose of producing capital goods. Now they have no work, H.E.C. is sinking gradually. Influenced by the propaganda, the workers have taken retirement. They have given up their jobs and quarters and come on the road. The retirement benefits which were to be provided, were not given, to thousands of people. Many people have come to meet us and apprise us of the situation.

Their policy is not to nour the promises

given by them. Consequent upon the implementation of new policy, a large number of workers will be retrenched. They have promised in their election manifesto to bring down the prices and provide mass employment. If I am not wrong, I, myself have not read their election manifesto, but there is a reference to it in all the newspapers. I don't consider it as a sacrosanct document. I know that the people of the Congress Party are expert in making such promises during electioneering which are not to be implemented. They have been raising slogans about Mandal Commission. Now-a-days they have started harping on bringing down prices. It was a well known that they would not bring down prices. Then, they promised to provide employment to one crore people every year. Instead of providing employment to one crore of people.....(*Interruptions*) they are rendering the people of public sector units jobless by adopting new industrial and economic policies. The situation is that they are ending employment opportunities. During our time, we had introduced the policy of labour participation in management. We had made efforts and prepared Bill. We introduced it in the Rajya Sabha. Several days have passed but nothing has been done to get the Bill passed. Labour participation in Management Bill, 1990 has been pending in Rajya Sabha since 1990. They have no interest in it.

[*English*]

MR. DEPUTY SPEAKER: Shri Nitish Kumar, you can continue next day. The House stands adjourned to meet tomorrow, the 28th April, 1992, at 11.00 a.m.

18.00 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, April 28, 1992/
Vaisakha, 1914 (Saka)*